



In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 16TH AUGUST, 2018]

COURT WILL SIT AFTER RISING OF THE DIVISION BENCH NO.2

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>DELIVERY OF JUDGMENT AND ORDER</u>				
1)	WP(C)/865/2017	TONGBRAM DEEPA DEVI Vs STATE OF MANIPUR	MR. N MAHENDRA	MR Y ASHANG, GA GA
2)	WP(C)/564/2018	L GOKULCHANDRA SINGH Vs STATE OF MANIPUR	MR E PREMJIT SINGH SYED MURTAZA MS MC LINTHOINGAMBEE MS M PUNAM MR. N JOTENDRO	MR. A MOHENDRO MR. KH LUPENJIT MR DAVID BOON MR A ROMESH MR RK DEEPAK SINGH GA
3)	With MC(WP(C))/179/2018	KEISHAM BISHNWAJIT SINGH Vs L GOKULCHANDRA SINGH	Mr A ROMESH	MR. N JOTENDRO
<u>MOTION</u>				
4)	WP(C)/744/2018 FIXED	AJON GONMEI Vs STATE OF MANIPUR	MS. L SILLORI MR. H ISHWARLAL	MR. M HEMCHANDRA GA
5)	WP(C)/747/2018	L HOUKHOMANG Vs STATE OF MANIPUR	MS LS LUCY HOIKHOLAM MR. G KHUPCHINPAO	GA
6)	WP(C)/748/2018	KABRABAM SANJOY SINGH Vs STATE OF MANIPUR	Ms L SANJEEKA DEVI	MRS MOMOTA DEVI OINAM, ADDL AG

7)	WP(C)/749/2018 FIXED	SOROKHAIBAM RANDAKUMAR SINGH Vs STATE OF MANIPUR	MS. N DEBSWARI MS SAPNA KH MR. N UMAKANTA	MRS MOMOTA DEVI OINAM, ADDL AG
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ADMISSION

8)	WP(C)/280/2016 FIXED	O HEMANTA MEETEI AND 7 ORS Vs STATE OF MANIPUR AND 4 ORS	MR. A MANIGUN MR PH SATYAJIT SINGH MS N PURNIMA DEVI MS SONIA MS N VICTINA MR S RUBIKAR MS MONIKA MR. M RARRY	MR. TH ROMMEL MR. I LALITKUMAR GA
9)	WP(C)/632/2017 FIXED	AWANG MAIGEI STONE CRUSHING WORKERS UNION Vs STATE OF MANIPUR	MRS. N ELIZABETH	 GA
10)	With MC(WP(C))/243/2017 FIXED	SMT. NANDEIBAM AMUSANA DEVI Vs STATE OF MANIPUR	MRS. N ELIZABETH	GA
11)	With MC(WP(C))/277/2017 FIXED	MANIPUR BUILDING AND OTHER CONSTRUCTION WORKERS' WELFARE BOARD Vs AWANG MAIGEI STONE CRUSHING WORKERS' UNION	MR. M HEMCHANDRA	MRS. N ELIZABETH
12)	WP(C)/927/2017 FIXED	KONSAM REENABATI DEVI Vs STATE OF MANIPUR	MR. HS PAONAM	 GA
13)	With MC(WP(C))/21/2018 FIXED	MD AMIR HUSSAIN Vs K REENABATI DEVI	MS. BABITA TH	MR. HS PAONAM
14)	WP(C)/24/2018 FIXED	SHRI SERAM STALON SINGH Vs STATE OF MANIPUR	MR. HS PAONAM	 GA
15)	With WP(C)/315/2018 FIXED	SHRI SERAM STALON SINGH Vs STATE OF MANIPUR	MR. HS PAONAM	GA
16)	With WP(C)/330/2018 FIXED	SHRI HANJABAM RAJESHWOR SHARMA Vs STATE OF MANIPUR	MR. HS PAONAM	GA
17)	With WP(C)/344/2018 FIXED	SHRI HANJABAM RAJESHWOR SHARMA Vs STATE OF MANIPUR	MR. HS PAONAM	GA
18)	WP(C)/439/2018 FIXED	SHRI M. KISHAN SINGH Vs STATE OF MANIPUR	MR. TH IBOHAL	 GA

19)	WP(C)/693/2018 FIXED	THE NODIACHAND AND RAJDHONI MORNING AND NIGHT COLLEGE Vs STATE OF MANIPUR	MR. H SURAJ L AARTI A PETER MR. S SASI MR. A GOLLY MR. A BIMOL	GA
20)	WP(C)/703/2018 FIXED	SHRI NAMEIRAKPAM DHANABIR SINGH Vs STATE OF MANIPUR	MR. E ROBINDRO SHAKIR PHARGUNI YUMNAM MR. T RAJENDRA	MR. BP SAHU GA
21)	WP(C)/720/2018 FIXED	SMT. AHONGSHANGBAM ACHOUBI DEVI Vs STATE OF MANIPUR	MS. ROSELINE KH MRS. KH KETHERINE MRS. O NIRMALA MR. KH BINOYKUMAR	GA
<u>ORDER</u>				
22)	MC(WP(C))/118/2018 WITH WP(C) 96/2017 (D/O) FIXED	NUPI YAIPHA THOUSIL LUP Vs STATE OF MANIPUR	MR. S JOYCHANDRA	MR. LENIN HIJAM DY A.G MR. LENIN HIJAM DY A.G
<u>HEARING</u>				
23)	WP(C)/312/2003 NOT BY HON'BLE N. KOTISWAR, J. WITH C.R. 211/1991 (DC)	LAI SANAMAHI DEVATA OF WANGOI Vs STATE OF MANIPUR	MR. P TOMCHA	MR. RK UMAKANTA, ADL GA MRS. G PUSHPA
24)	WP(C)/949/2006 WITH W.P.(C) 958/2006 (D/C)	S.LULUN AND 11 ORS. Vs STATE OF MANIPUR AND 3 ORS.	MR. KH BINOYKUMAR	GA
25)	With MC(WP(C))/114/2007 WITH W.P.(C) 958/2006 (D/C)	KH.BIRENDRA SINGH Vs STATE OF MANIPUR AND 3 ORS		
26)	With MC(WP(C))/302/2006 WITH W.P.(C) 958/2006 (D/C)	S LULUN AND 11 ORS Vs STATE OF MANIPUR AND ORS	MR. KH BINOYKUMAR	GA
27)	With WP(C)/1017/2006 WITH W.P.(C) 958/2006 (D/C)	KH.BIRENDRA SINGH Vs STATE OF MANIPUR AND 3 ORS.		
28)	WP(C)/979/2006	KHO THAMBANMACHA Vs STATE OF MANIPUR AND 3 ORS.	MR. H ISHWARLAL	GA MR. A ROMMEL
29)	WP(C)/939/2007 NOT BY HON'BLE N. KOTISWAR SINGH, J.	Y.JAMINI DEVI AND 2 ORS Vs STATE OF MANIPUR AND 2 ORS	MR. KH TARUNKUMAR	GA
30)	WP(C)/944/2007	M P S C Vs I.JAMINI DEVI AND 2 ORS	MR. TH DHIREN MR. I LALITKUMAR MR. TH ROMMEL MR. H GENANANDA	RK UMAKANTA
31)	WP(C)/169/2011	NGAZEKWUNG Vs UNION OF INDIA AND ORS	MR. YZ SHIMRAY MR S THOI THOI MEITEI	MR S THOI THOI MEITEI MR. TH RANJIT

32)	WP(C)/456/2011	MD ABDUL HELIM Vs UNION OF INDIA AND ORS	MR. TH IBOHAL	
33)	WP(C)/782/2016	IMAROL LAINING MARUP AND 63 ORS Vs STATE OF MANIPUR AND 4 ORS	MR SAPAM LEMBA SINGH MS. N SHANTIBALA MR Y JOHNSON SINGH MR. KHAIDEM MANI	GA
34)	With WP(C)/523/2017	PRADEEP SINGH MEITRAM Vs STATE OF MANIPUR	KH MANI	GA
35)	MC(CONT.CAS(C))/234/2017	SHRI T. MANGI SINGH, MEMBER SECRETARY, MPCB Vs SMT. KHWAIRAKPAM SUCHITRA CHANU	MR. N IBOTOMBI	
36)	With Review.Pet./20/2017	MANIPUR POLLUTION CONTROL BOARD Vs KH SUCHITRA CHANU	MR. N IBOTOMBI	GA
37)	With MC(CONT.CAS(C))/26/2018	SHAMBU SINGH Vs KH SUCHITRA CHANU	MR. N IBOTOMBI	
38)	With CONT.CAS(C)/175/2017	SMT. KHWAIRAKPAM SUCHITRA CHANU Vs SHRI L. RADHAKISHORE SINGH	MR. NG KUMAR	MR. N IBOTOMBI
39)	With MC(CONT.CAS(C))/235/2017	SHRI L. RADHAKISHORE SINGH, CHAIRMAN, MPCB Vs SMT. KHWAIRAKPAM SUCHITRA CHANU	MR. N IBOTOMBI	XXX

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MD. JALALUDDIN 04-08-2018 To 10-09-2018
- 2) Mr SAMOM IBJEN 16-08-2018 To 17-08-2018

(R,K. MEMCHA DEVI)
REGISTRAR (JUDL.)